

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/744/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1) B.Dhanaraj - *B.Dhanaraj*  
2) Shwetha Vasudevan  
for TK Bhaskar *counsel for Respondent* *Shwetha*

**ORDER**

Counsels for both the parties present. It has been submitted that the parties have arrived at settlement, and want to file a Joint Memo of Compromise for which prayed for time. At request, time is enlarged. Put up on **20.09.2018 at 10.30 A.M.**

*sd*  
(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)